

# HIGH COURT OF TRIPURA AGARTALA

No.F.20 (1)-HC/2017/ 19810-H3 . Dated, Agartala, the 28<sup>th</sup> November, 2017

## NOTIFICATION

Considering the objections received against the draft Seniority/Gradation list published from the High Court vide Notification No.F.20(1)-HC/2017/13160-80 dated 25.07.2017 , the Hon'ble High Court has been pleased to publish the **final Seniority/Gradation List** of the **Grade-II** Officers of Tripura Judicial Service fixing their seniority as on 30.06.2017.

The final Seniority/Gradation list as on 30.06.2017 is enclosed herewith.

Sd/-

**S.G.CHATTOPADHYAY**  
**REGISTRAR GENERAL**

### Copy to:

1. The Registrar (Vigilance), High Court of Tripura, Agartala.
2. The Registrar (Judicial), High Court of Tripura, Agartala.
3. The Director, Tripura Judicial Academy, Agartala.
4. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
5. The Registrar (Admn.), High Court of Tripura, Agartala.
6. The Senior protocol Officer, High Court of Tripura, Agartala.
7. The Joint Registrar, High Court of Tripura, Agartala.
8. Shri G.Das, Civil Judge (Sr. Divn.) & Assistant Sessions Judge, (Court No.1), West Tripura Judicial District, Agartala.
9. Shri V.P.Debbarma, Chief Judicial Magistrate-cum- Civil Judge (Sr. Divn.), South Tripura Judicial District, Belonia.
10. Shri Dhiman Debbarma, Deputy Registrar (Judicial)-cum-CPC, High Court of Tripura, Agartala.
11. Shri Manabendra Debbarma, Civil Judge (Sr.Divn.) & Asstt. Sessions Judge (Court No.2), West Tripura Judicial District, Agartala.
12. Shri Ashit Debnath, DLR & Deputy Secretary, Law Department, Government of Tripura, Agartala..
13. Smti. Sharmistha Mukherjee, Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), West Tripura Judicial District, Agartala.
14. Shri R.Chattopadhyay, District Secretary, District Legal Services Authority Unakoti Judicial District, Kailashahar.
15. Shri Mridul Chakraborty, Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Gomati Judicial District, Udaipur.
16. Shri Rajib Bhattacharjee, Addl. Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), West Tripura Judicial District, Agartala.
17. Shri Subhra Nath, Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), North Tripura Judicial District, Dharmanagar.

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18. Shri Debashish Kar, Civil Judge (Sr. Divn.) & Asstt. Sessions Judge, Gomati Judicial District, Udaipur.
19. Smti Jhuma Datta Chowdhury, DLC & Deputy Secretary, Law Department, Government of Tripura, Agartala.
20. Shri Uttam Hrishidas, Civil Judge (Sr. Divn.) & Asstt. Sessions Judge, North Tripura Judicial District, Dharmanagar.
21. Shri Dharmendu Das, District Secretary, District Legal Services Authority, West Tripura, Agartala.
22. Shri Purandar Prasad Paul, Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Unakoti Judicial District, Kailashahar.
23. Smti Mou Banerjee, Civil Judge (Sr. Divn.) & Asstt. Sessions Judge, Unakoti Judicial District, Kailashahar.
24. Shri Sunil Kr. Singh, Deputy Secretary, Tripura State Legal Services Authority, West Tripura, Agartala.
25. Shri Soumya Bikash Das, District Secretary, District Legal Services Authority, Gomati Judicial District, Udaipur.
26. Shri Tapan Debbarma, Principal Counsellor, Family Court, Agartala, West Tripura.
27. All Deputy Registrars, High Court of Tripura, Agartala.
28. The Secretary to Hon'ble Judges, High Court of Tripura, Agartala.
29. The Secretary to the Registrar General, High Court of Tripura, Agartala.
30. The System Analyst, High Court of Tripura, Agartala for uploading the Notification in the official website of the High Court of Tripura.

  
28.11.17  
**REGISTRAR GENERAL**

**SENIORITY/GRADATION LIST OF THE GRADE-II OFFICERS OF TRIPURA JUDICIAL SERVICE AS ON 30.06.2017**

Sl. No.	Name of the officers	category	Qualification	Date of birth	Date of enrolment as an Advocate & the High Court to Which enrolled.	Date of entry into Govt. Service.	Date of appointment to the Judicial Service & post in which appointed.	Date of Confirmation in superior Judicial Service with date	Present place of Posting with date	Date of retirement at the age of 58 years
1.	2.		3.	4.	5.	6.	7.	8.	9.	10.
1.	Shri G.Das	SC	B.A.,LL.B	05.12.1973	17.05.2000 Gauhati High Court	03.02.2004	Appointed in Grade-III on 03.02.2004 and posted as Civil Judge (Jr. Divn.) & J.M.2 <sup>nd</sup> Class Amarpur, South Tripura. On promotion joined in Grade-II on 18.12.2013.	Confirmed in i) Grade-III on 03.02.2006 ii) Grade-II on 18.12.2015.	<b>AGARTALA</b> West Tripura Judicial District w.e.f 17.01.2014 and now posted as Civil Judge (Sr. Divn.) & Asstt. Sessions Judge, (Court No.1) w.e.f 06.02.2015	31.12.2031
2.	Shri V.P.Debbarma	ST	HS.LL.B	30.01.1978	19.03.2002 Calcutta High Court	03.02.2004	Appointed in Grade-III on 03.02.2004 and posted as Civil Judge (Jr. Divn.) & J.M.2 <sup>nd</sup> Class, Kamalpur, North Tripura On promotion joined in Grade-II on 06.06.2014.	Confirmed in i) Grade-III on 03.02.2006 ii) Grade-II on 06.06.2016	<b>BELONIA</b> South Tripura Judicial District w.e.f 14.11.2016 as Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.)	31.01.2036
3.	Shri Dhiman Debbarma	ST	LL.B(Hons)	28.07.1977	01.04.2006 Gauhati High Court	30.07.2007	Appointed in Grade-III on 30.07.2007 and posted as J.M.2 <sup>nd</sup> Class, Kailashahar, North Tripura On promotion joined in Grade-II on 06.06.2014	Confirmed in i) Grade-III on 30.07.2009 ii) Grade-II on 06.06.2016.	<b>AGARTALA</b> West Tripura Judicial District w.e.f 26.07.2014 and now posted as Deputy Registrar (Judicial) - cum- CPC, High Court of Tripura, Agartala w.e.f 04.08.2015	31.07.2035

1.	2.	category	3.	4.	5.	6.	7.	8.	9.	10.
Name of the officers			Qualification	Date of birth	Date of enrolment as an Advocate & the High Court to Which enrolled.	Date of entry into Govt. Service.	Date of appointment to the Judicial Service & post in which appointed.	Date of Confirmation in superior Judicial Service with date	Present place of Posting with date	Date of retirement at the age of 58 years
4.	Shri Manabendra Debbarma	ST	LL.B	15.01.1975	15.03.2005 Gauhati High Court	30.07.2007	Appointed in Grade-III on 30.07.2007 & posted as J.M.2 <sup>nd</sup> Class, Dharmanagar, North Tripura On promotion joined in Grade-II on 06.06.2014	Confirmed in i) Grade-III on 30.07.2009 ii) Grade-II on 06.06.2016	<b>AGARTALA</b> West Tripura Judicial District w.e.f 11.11.2016 as Civil Judge (Sr. Divn) and Asstt. Sessions Judge (Court No.2)	31.01.2033
5.	Shri Ashit Debnath	UR	B.Sc., B.A (Law) LL.B (Hons)	20.02.1979	01.12.2006 Guahati High Court	30.07.2007	(i) Appointed in Grade-III on 30.07.2007 and posted as J.M.2 <sup>nd</sup> Class, Agartala, West Tripura ii) On promotion joined in Grade-II on 28.08.2014	Confirmed in i) Grade-III on 30.07.2009 ii) Grade-II on 28.08.2016	<b>AGARTALA</b> West Tripura Judicial District w.e.f 15.11.2016 as DLR & Deputy Secretary, Law Department, Government of Tripura	28.02.2037
6.	Smti. Sharmistha Mukherjee	UR	LL.M	29.09.1980	04.12.2002 Calcutta High Court	27.08.2007	(i) Appointed in Grade-III on 27.08.2007 and posted as J.M.2 <sup>nd</sup> Class, Agartala, West Tripura ii) On promotion joined in Grade-II on 27.08.2014	Confirmed in i) Grade-III on 27.08.2009 ii) Grade-II on 27.08.2016	<b>AGARTALA</b> West Tripura Judicial District as Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.) w.e.f 05.11.2016	30.09.2038

1.	2.	category	3.	4.	5.	6.	7.	8.	9.	10.
Name of the officers			Qualification	Date of birth	Date of enrolment as an Advocate & the High Court to Which enrolled.	Date of entry into Govt. Service.	Date of appointment to the Judicial Service & post in which appointed.	Date of Confirmation in superior Judicial Service with date	Present place of Posting with date	Date of retirement at the age of 58 years
7.	Shri R.Chattopadhyay	UR	B.Sc.,LL.B	06.12.1971	22.12.2003 Gauhati High Court	26.07.2004	(i) Appointment in Grade-III on 26.07.2004 and posted as Civil Judge (Jr. Divn.) & J.M.2 <sup>nd</sup> Class, Belonia, South Tripura ii) On promotion joined in Grade-II on 20.01.2015	i) Confirmed in Grade-III on 26.07.2006 ii) Grade-II on 20.01.2017	<b>KAILASHAHAR</b> Unakoti Judicial District w.e.f 07.11.2016 as District Secretary, District Legal Services Authority (I/C Principal Counsellor, Family Court, Kailashahar)	31.12.2029
8.	Shri Mridul Chakraborty	UR	BA.,LL.B	29.05.1980	26.06.2007 Gauhati High Court	28.11.2008	(i) Appointed in Grade-III on 28.11.2008 and posted as Civil Judge (Jr. Divn) & J.M.2 <sup>nd</sup> Class, Agartala, West Tripura. ii) On promotion joined in Grade-II on 20.01.2015	i) Confirmed in Grade-III on 28.11.2010 ii) Grade-II on 20.01.2017	<b>UDAIPUR</b> Gomati Judicial District w.e.f 18.01.2014 and now posted as Chief Judicial Magistrate-cum- Civil Judge (Sr. Divn) w.e.f 09.02.2015.	31.05.2038
9.	Shri Rajib Bhattacharjee	UR	BA(Hons), LL.M.	03.11.1972	22.08.2003 Calcutta High Court	27.05.2009	Appointed in Grade-III on 27.05.2009 and posted as J.M.2 <sup>nd</sup> Class, Agartala, West Tripura ii) On promotion joined in Grade-II on 20.01.2015	i) Confirmed in Grade-III on 27.05.2011 ii) Grade-II on 20.01.2017	<b>AGARTALA</b> West Tripura Judicial District w.e.f as Addl. Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.) w.e.f 11.02.2015	30.11.2030
10.	Shri Subhra Nath	UR	M.Sc.,LL.B	01.03.1974	26.06.07 Gauhati High Court	28.11.2008	Appointed in Grade-III on 28.11.2008 and posted as J.M.2 <sup>nd</sup> Class, Udaipur, South Tripura. ii) On promotion joined in Grade-II on 20.01.2015	i) Confirmed in Grade-III on 28.11.2010 ii) Grade-II on 20.01.2017	<b>DHARMANAGAR</b> North Tripura Judicial District w.e.f 25.01.2017 as Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.)	29.02.2032

1.	2.	3.	4.	5.	6.	7.	8.	9.	10.	
Sl. No.	Name of the officers	category	Qualification	Date of birth	Date of enrolment as an Advocate & the High Court to Which enrolled.	Date of entry into Govt. Service.	Date of appointment to the Judicial Service & post in which appointed.	Date of Confirmation in superior Judicial Service with date	Present place of Posting with date	Date of retirement at the age of 58 years
11.	Shri Debashish Kar	UR	B.A (Law), LL.B (Hons)	12.09.1982	01.12.2006 Gauhati High Court	07.11.2008	Appointed in Grade-III on 07.11.2008 and posted as J.M.2 <sup>nd</sup> Class, Sonamura, West Tripura ii) On promotion joined in Grade-II on 20.01.2015	i) Confirmed in Grade-III on 07.11.2010 ii) Grade-II on 20.01.2017	<b>UDAIPUR</b> Gomati Judicial District w.e.f 16.02.2015 as Civil Judge (Sr. Divn.) & Asstt. Sessions Judge	30.09.2040
12.	Smti .Jhuma Dutta Chowdhury	UR	B.A(Law), LL.B(Hons), LL.M	04.12.1978	22.09.2005 Gauhati High Court	19.11.2008	(i) Appointed in Grade-III on 19.11.2008 and posted as Civil Judge (Jr. Divn.) & J.M.2 <sup>nd</sup> Class, Kailashahar, North Tripura ii) On promotion joined in Grade-II on 21.01.2015	Confirmed in Grade-III on 19.11.2010 ii) Grade-II on 20.01.2017	<b>AGARTALA,</b> West Tripura w.e.f 21.03.2015 as DLC & Deputy Secretary, Law, Government of Tripura	31.12.2036
13.	Shri Uttam Hrishi Das	SC	B.A.(Law) LL.B (Hons)	14.07.1982	01.04.2008 Gauhati High Court	07.11.2008	(i) Appointed in Grade-III on 07.11.2008 and posted as J.M.2 <sup>nd</sup> Class, Khowai, West Tripura. ii) On promotion joined in Grade-II on 20.01.2015	i) Confirmed in Grade-III on 07.11.2010 ii) Grade-II on 20.01.2017	<b>DHARMANAGAR</b> North Tripura Judicial District w.e.f 13.02.2015 as Civil Judge (Sr. Divn.) and Asstt. Sessions Judge.	31.07.2040
14.	Shri Dharmendu Das	UR	B.A .LL.B	31.10.1978	15.11.2006 Gauhati High Court	26.04.2010	Appointed in Grade-III on 26.04.2010 and posted as Civil Judge (Jr. Divn.) & J.M.2 <sup>nd</sup> Class, Sonamura, West Tripura ii) On promotion joined in Grade-II on 01.09.2016	i) Confirmed in Grade-III on 26.04.2012 Yet to be confirmed in Grade-II	<b>AGARTALA</b> West Tripura Judicial w.e.f 17.01.2014 and thereafter posted as Civil Judge (Jr. Divn.)-cum-Judicial Magistrate, 1 <sup>st</sup> Class (Court No.1) w.e.f 11.02.2015 and now posted as District Secretary, District Legal Services Authority w.e.f 04.11.2016	31.10.2036

1.	2.	category	3.	4.	5.	6.	7.	8.	9.	10.
	Name of the officers		Qualification	Date of birth	Date of enrolment as an Advocate & the High Court to Which enrolled.	Date of entry into Govt. Service.	Date of appointment to the Judicial Service & post in which appointed.	Date of Confirmation in superior Judicial Service with date	Present place of Posting with date	Date of retirement at the age of 58 years
15.	Shri Purandar Prasad Paul	UR	B.A. LL.B, LL.M	17.11.1981	02.06.2006 Gauhati High Court	23.04.2010	Appointed in Grade-III on 23.04.2010 and posted as Civil Judge (Jr. Divn.) & J.M. 2 <sup>nd</sup> Class, Kamalpur, North Tripura ii) On promotion joined in Grade-II on 01.09.2016	Confirmed in Grade-III on 23.04.2012. Yet to be confirmed in Grade-II	<b>KAILASHAHAR</b> Unakoti Judicial District w.e.f 25.01.2017 as Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.)	30.11.2039
16.	Smti. Mou Banerjee	UR	B.A. LL.B	27.10.1983	01.04.2008 Gauhati High Court	23.04.2010	Appointed in Grade-III on 23.04.2010 and posted as Judicial Magistrate 2 <sup>nd</sup> Class, Agartala, West Tripura. ii) On promotion joined in Grade-II on	Confirmed in Grade-III on 23.04.2012 Yet to be confirmed in Grade-II	<b>KAILASHAHAR</b> Unakoti Judicial District w.e.f 07.12.2016 as Civil Judge (Sr. Divn.) & Assistant Sessions Judge.	31.10.2041
17.	Shri Sunil Kr. Singh	UR	B.Com .LL.B	30.11.1974	21.06.2005 Calcutta High Court	31.08.2010	Appointed in Grade-III on 31.08.10 and posted as Civil Judge (Jr. Divn.) Court No. 2 & J.M.2 <sup>nd</sup> Class, Agartala, West Tripura. ii) On promotion joined in Grade-II on 31.08.2016	Confirmed in Grade-III on 31.08.2012. Yet to be confirmed in Grade-II	<b>AGARTALA</b> West Tripura Judicial District w.e.f 14.11.2016 as Deputy Secretary, Tripura State Legal Services Authority	30.11.2032
18.	Shri Soumya Bikash Das	SC	B.A. ,LL.B	26.04.1983	20.05.2009 Gauhati High Court	15.05.2010	Appointed in Grade-III on 15.05.2010 and posted as Judicial Magistrate, 2 <sup>nd</sup> Class, Belonia. South Tripura. ii) On promotion joined in Grade-II on 01.09.2016	Confirmed in Grade-III on 15.05.2012. Yet to be confirmed in Grade-II	<b>UDAIPUR</b> Gomati Judicial District as District Secretary, District Legal Services Authority w.e.f 05.11.2016 and (I/C Principal Counsellor, Family Court, Udaipur)	30.04.2041

1.	2.	category	3.	4.	5.	6.	7.	8.	9.	10.
	Name of the officers		Qualification	Date of birth	Date of enrolment as an Advocate & the High Court to Which enrolled.	Date of entry into Govt. Service.	Date of appointment to the Judicial Service & post in which appointed.	Date of Confirmation in superior Judicial Service with date	Present place of Posting with date	Date of retirement at the age of 58 years
19.	Shri Tapan Debbarma	ST	B.A(Law) LL.B (Hons)	04.03.1984	23.12.2008 Gauhati High Court	02.11.2010	Appointed in Grade-III on 02.11.2010 and posted as Judicial Magistrate 2 <sup>nd</sup> Class, Agartala, West Tripura.  ii) On promotion joined in Grade-II on 01.09.2016	Confirmed in Grade-III on 02.11.2012. Yet to be confirmed in Grade-II	<b>AGARTALA</b> West Tripura Judicial District w.e.f 11.11.2016 as Principal Counsellor, Family Court.	31.03.2042